Aldiam Motors Private Limited Date of Commencement of CIRP : 06th May 2025												Annexure – 7	
			ast for Submission	of Claims : 20th M	ay, 2025								
		List of Opera	tional Creditors (Go	vernment Dues) a					CONTRACTOR			Complete	Remarks, if any
No. Details of Claimant:		Details of Claim Received		Petalls of claim admitted					Amount of contingent	any mutual	11 2 Co. 3 11 February - Ser	of Claim	
Department	Government	Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount Covered by Guarant ee	Whether related party?	% of Voting Share in CoC, if applicable	dalm	dues, that may be set- off	Charles State Carlot of Carlot	Under- verificat Ion	
	cer.n	16-05-2024	13,30,93,046	13,01,33,332	Unsecured	0.00	No	0.00	0.00	0.00	29,59,714		
1 State Tax Department of Gujarat (GST)	GST Dept	17-05-2025	2,24,84,927	2,10,96,928	Secured	0.00	No	0.00	0.00	0.00	13,87,999		* Note No.1
2 State Tax Department of Gujarat (GST)-VAT E.S.I. Corporation (Ministry of Labour &	VAT Dept		35,81,018	0	Unsecured	0.00	No	0.00	0.00	0.00	35,81,018	0.00	*Note No.2
3 Employment, Govt. of India)	ESI Dept	20-05-2025	12,21,958	0	Unsecured	0.00	No	0.00	0.00	0.00	12,21,958	0.00	
4 Employees Provident Fund Organisation	EPF Dept	20-05-2025	36,37,28,213	87,711	Unsecured	0.00	No	0.00	36,36,40,502	0.00	0	<u> </u>	
5 Income Tax Department	IT Dept	15-07-2025	50,57,20,213 52 A1 09 162	15.13.17.971	Sissedica	0.00		0.00	36,36,40,502	0.00	91,50,689	6.00	

Note 1

Security interest

Pursuant to decision of Hon'ble Supreme Court in the case of state Tax Officer v. Rainbow Papers Ltd. , VAT claims filed under Gujarat Vat Act are secured debt, being secured by operation of law .

Note 2

Contingent cliam admitted of Rs.1/-